

National Company Law Tribunal


Allahabad Bench

CP NO. 92/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Autar Singh v/s Poonanpur Rice mills Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 56, 57, 58 & 241/242 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Amit Kumar	Counsel for petitioner	Proxy for P.K. Bajpai	
<u>2.</u>				

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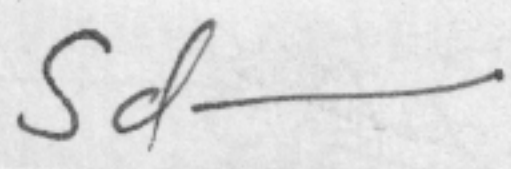
Sh. Amit Kumar, proxy on behalf of petitioner counsel Sh. P.K. Bajpai. None for the respondent.

The petitioner counsel seeks time to file a rejoinder to the reply of the respondent. Hence, the time is granted.

The matter to be listed on 19th January, 2018.

Dated:13.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)